

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In-charge (OIC) Litigation.

GOVERNMENT ORDER NO: 10893 -JK (LD) of 2024
DATED: - 14 - 06 - 2024

Sanction is hereby accorded to the appointment of Officers of Finance Department as mentioned in annexure to this Government Order as Officer In-charge Litigation (OIC) for the cases indicated against each including Contempt Petition and other connected matters, if any, pending before the Hon'ble High Court of Jammu and Kashmir & Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: - 14-06-2024

No:-LAW-OIC/06/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Principal Secretary to Government, Finance Department
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Director General of Accounts and Treasuries, J&K
7. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
8. Director Litigation, Srinagar/ Jammu.
9. Assistant Law Officer concerned
10. Officer In Charge Litigation (OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

J. M. K. G.
14.06.2024.
Assistant Legal Remembrancer

Annexure to the Government Order No 10893 -JK(LD) of 2024 dated 14-06-2024

S.No	Name of the Case	Case Pending in the Court	Name of the OIC and Designation	Phone No/Email Id
01	WP(C) No 755/2024 titled Bharat Bhushan V/s Chief Secretary of J&K and Anr	Hon'ble High Court, Jammu	Dr Jatinder Singh, Chief Accounts Officer	8803520520 drjatinder.aa@gmail.com
02	RP 33/2019 titled M/S Parvaiz Ahmad Parra V/s UT of J&K and Ors	Hon'ble High Court, Srinagar	Abdul Majid, Accounts Officer	9419926560 majeedthug.fin@jk.gov.in
03	TA No 6999/2021 titled Zafar Iqbal V/s Finance Department	Hon'ble CAT Bench, Jammu	Imran Ahmad Kichloo, Accounts Officer	9797800303 Imran.kichloo@gmail.com
04	TA No 4999/2021 titled Asha Kumari V/s D/O Finance , UT of J&K	Hon'ble CAT Bench, Jammu	Dr Jatinder Singh, Chief Accounts Officer.	8803520520 drjatinder.aa@gmail.com

Jury